

(d) Since no lighting arrangements grills and swings have been provided in the parks, the question of their rectification/replacement does not arise.

Construction of bus stop in Hari Nagar

1140. SHRI JAGADISH JANI : Will the Minister of URBAN DEVELOPMENT be pleased to refer to reply to Unstarred Question 2253 given in Rajya Sabha on 30th March, 1990 and state :

(a) when the said layout plan for the area was prepared; and

(b) whether Government propose to change the Master Plan for the benefit of the health of the people and chalk out a plan which may accommodate a piece of land for a Mini Bus Stop so that the plants and green land is saved in an other wise pollution infested area?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARRAN) : (a) The plan of the area was prepared by the Delhi Development Authority during 1986.

(b) The proposed Mini Bus Station in Hari Nagar area is a public facility for the convenience of the general public and there is no proposal to change the land use of this site.

Norms for distribution of Phosphoric Acid

1141. SHRI ASHOKNATH VERMA: Will the Minister of AGRICULTURE be pleased to refer to the reply to Unstarred Question 556 given in the Rajya Sabha on the 16th March, 1990 and state :

(a) what are the norms laid down by Government for distribution of Phosphoric Acid and Ammonia ; and

(b) whether Phosphoric Acid would be imported in crystal form or in liquid form with grades/percentages /

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL) : (a) No norms have been laid down by the Government so far for the distribution of phosphoric acid and ammonia by the canalising agency (MMTC) to the user companies. However, phosphoric acid is being also catered by MMTC to various users in consultation with the Department of Fertilizers on the basis of licensed capacity, past allocation and the quantity authorised for import.

(b) Phosphoric acid is imported in liquid form (generally referred to as

Merchant Grade Acid or MGA) with P 205 content ranging from 52% to 54%.

Relaxation of policy for citation of fresh capacity for production of vanaspati

1142. SHRI ASHOK NATH VERMA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have recently relaxed the norms for creation of fresh capacity for production of vanaspati ; if so, what are the details of the relaxed policy ;

(b) what are the names and addresses of the parties/organisation who have been granted letter of Intent/Industrial licences since the creation of fresh capacity for production of vanaspati is relaxed and capacity approved party wise ; and

(c) what are the names and addresses of the parties/Organisation whose applications for grant of letter of Intent/Industrial licenses for production of vanaspati are pending since the policy is relaxed ;

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM FULJAN PATEL) : (a) No, Sir.

(b) and (c) Question does not arise.

Milk container service by Mother Dairy

1143. SHRI ASHOK NATH VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) what are the norms laid down by the National dairy Development Board (Mother Dairy) in Union Territory of Delhi for providing its container services for supply of milk in remote corners where mother dairy booths are far off ; and

(b) what are the details of the authorises in Delhi to be contacted for providing the milk container services ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR) : (a) Mother Dairy installs Insulated Containers keeping in view availability of milk from other sources in the area, marketing

potential, conwiucsal viability, capacity to meet milk requirement from a new outlet suitability of the premises where the container is to be ins»alled, availability of wide and proper approach road for plying of heavy duly milk tankers of the Dairy and traffic conditions hygienic condition of the place and its surroundings where the container is to be installed etc.

A Committee of officers examines any request/proposal for installation of an Insulated Container with relerence to the criteria menteoned and gives its recominerdations. Based on the recommendations a decision is taken about the installation of a container.

(b) Request for cosidering installation of Insulated Container can be made at the following address :—

General Manager,
Mother Dairy,
Patpatganj,
Delhi-110092.

Water connction to charitable Institution

1144. SHRI SYED SIBTEY RAZI :
Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether water connections are provided for philanthropic activities ;

(b) if so, the formalities required to be followed in Delhi and charges fixed for such connections;

(c) whether water connections are also provided to charitable institutions at some normal charges ;

(cl) if so, the details of these charges alongwith formalities in Delhi ;

(e) whether some criteria to charge consumption charges from charitable and Philanthropic institutions also exist ; and

(0 if so, the details thereof and if the reasons therefor ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARRAN): (a) Yes, Sir.

(b) Same as in other cases of new connections.

(c) to (f) Delhi Water Supply and Sewage Disposal Undertaking has reported that a fixed charge of Rs. 7.50 per month per connection is payable in respect of Institutions like Andhvidyalayas, Cremation ground, religious places, poor home for destitutes/invalids

etc. run on charity and public piaos For orphanages, the entire consumption is catriable at the rate of 0.35 pais: per Kl. per connection per month.

Transfer of Drilling Machines to
Madhya Pradesh

1145. SHRI AJIT P.K. JOGI: Will the Minister Of AGRICULTURE be pleased to state:

(a) Whether it is a fact that Madhya Pradesh Government has requested the Central Government to transfer certai drilling machines, Hydro-fractoring unit and perforator instruments, from othe States to the State so as to meet the unprecedented drinking water crises is the State: and

(b) if so, what is Governments res ponset therefo?

THE MINISTER. OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDR/S NATH VERMA): (a) Yes, Sir.

(b) This is the peak season for drilling of bore wells in most of the States like Rajasthan, Gujarat etc. which have drinking water,supply problem of their own. State Government has been advisee to contact the other States directly The Central Ground Water Board has however, agreed to divert two DTH and one rotary for carry riging out the drill ing? progrmme in Madhya Pradesh on payment of cost. The State Govern

हस्तचालित पंप योजना के लिए लागू सीमा

1146. श्री अजीत जोशी : क्या कृषि मंत्री यह बताने की कृपा करें कि :

(क) क्या यह सच है कि हस्त चालित पंप योजना के लिए अधिकतम लागत सीमा 18000 रुपये निर्धारित की गई है, जो अप्रयुक्त है;

(ख) क्या मध्य प्रदेश जैसे राज्य के लिए, जहां पठारी भूमि तथा अग्रम-बन्ध क्षेत्र है इस लागत सीमा को कम से कम 25000 रुपये तक बढ़ाया जा सकता है? (c) क्या मध्य प्रदेश में 70-80 drilling rigs available with the irrigation agencies for its emergent drinking water programme.